

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SHAHEED BHAGAT SINGH NAGAR

**Monthly consolidated statement showing Institution, Disposal & Pendency of Civil & Criminal Cases relating to the Courts
of District/Addl. District & Sessions Judges of Shaheed Bhagat Singh Nagar Sessions Division
for the Month of July 2020**

S.No.		Previous Balance		Institution		Cases added due to Restoration / Remand / Any other reason (to be specified)		Cases added due to physical verification		Received by Transfer		Total for Disposal		Disposal		Addl. Units Claimed	Diff.	Cases Transferred		Cases reduced on account of Physical Verification / for any other reason (to be specified)		Closing Balance		Increase /Decrease			
		C	U	C	U	C	U	C	U	C	U	C	U	C	U			C	U	C	U	C	U	C	U		
A.	CRIMINAL CASES																										
1	Session Trial Cases (IPC)																										
	- U/S 302 IPC (Murder)	22	132	0	0	0	0	0	0	0	0	22	132	0	0	0	0	0	0	0	0	0	22	132	0	0	
	- U/S 304(B) IPC (Dowry Death)	3	18	0	0	0	0	0	0	0	0	3	18	0	0	0	0	0	0	0	0	3	18	0	0		
	- U/S 376 IPC (Rape)	24	144	0	0	0	0	0	0	0	0	24	144	0	0	0	0	0	0	0	0	24	144	0	0		
	- U/S 363 & 366 IPC	3	18	0	0	0	0	0	0	0	0	3	18	0	0	0	0	0	0	0	0	3	18	0	0		
	- Other Session Cases under IPC	119	714	0	0	0	0	0	0	0	0	119	714	0	0	0	0	0	0	0	0	119	714	0	0		
	Total Session Trial Cases (IPC)	171	1026	0	0	0	0	0	0	0	0	171	1026	0	0	0	0	0	0	0	0	171	1026	0	0		
2	Session Trial Cases (Act)																										
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	465	1860	14	56	0	0	0	0	0	0	479	1916	0	0	0	0	0	0	0	0	479	1916	14	56		
	- Cases under the Prevention of Corruption Act, 1988	19	114	0	0	0	0	0	0	0	0	19	114	0	0	0	0	0	0	0	0	19	114	0	0		
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	9	36	0	0	0	0	0	0	0	0	9	36	0	0	0	0	0	0	0	0	9	36	0	0		
	- Cases under the Electricity Act, 2003	1	4	0	0	0	0	0	0	0	0	1	4	0	0	0	0	0	0	0	0	1	4	0	0		
	- Cases under Terrorist And Disruptive Activities (Prevention) Act, 1987	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act, 1994 & Medical Termination Of Pregnancy Act, 1971	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
	- Others	8	32	0	0	0	0	0	0	0	0	8	32	0	0	0	0	0	0	0	0	8	32	0	0		
	Total Session Trial Cases (Act)	502	2046	14	56	0	0	0	0	0	0	516	2102	0	0	0	0	0	0	0	0	516	2102	14	56		
3	Criminal Appeals (IPC)	152	150	6	6	0	0	0	0	0	0	158	156	0	0	0	0	0	0	0	0	158	156	6	6		
4	Criminal Appeals (Act)	168	84	1	0.5	0	0	0	0	0	0	169	84.5	8	4	0	0	0	0	0	0	161	80.5	-7	-3.5		
5	Criminal Revisions	74	37	1	0.5	0	0	0	0	0	0	75	37.5	1	0.5	0	0	0	0	0	0	74	37	0	0		
6	Untraced / Cancellation Reports	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Criminal Misc. Cases	396	675	28	3	0	0	0	0	1	0	425	678	17	0	0.5	0	1	0	0	0	407	678	11	3		
8	Others (125 CrPC)	388	873	32	75	0	0	0	0	0	0	420	948	11	0	0	0	0	0	0	0	409	948	21	75		

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9	Bail Applications	30	15	130	64	0	0	0	0	9	3	169	82	108	46	0	8	9	2	0	0	52	26	22	11
	TOTAL CRIMINAL CASES	1881	4906	212	205	0	0	0	0	10	3	2103	5114	145	50.5	0.5	8	10	2	0	0	1948	5053.5	67	147.5

B. CIVIL CASES																									
1	Civil Appeals	441	441	1	1	0	0	0	0	0	0	442	442	0	0	0	0	0	0	0	0	442	442	1	1
2	Rent Appeals	29	29	0	0	0	0	0	0	0	0	29	29	0	0	0	0	0	0	0	0	29	29	0	0
3	Civil Misc. Appeals	73	73	4	4	0	0	0	0	0	0	77	77	2	2	0	0	0	0	0	0	75	75	2	2
4	Original Civil Suits	34	204	1	6	0	0	0	0	0	0	35	210	0	0	0	0	0	0	0	0	35	210	1	6
5	Cases under the Hindu Marriage Act, 1955	649	3245	54	270	0	0	0	0	0	0	703	3515	0	0	0	0	0	0	0	0	703	3515	54	270
6	Cases under the Mental Health Act, 1987	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Motor Accident Claim Cases	49	245	3	15	0	0	0	0	0	0	52	260	0	0	0	0	0	0	0	0	52	260	3	15
8	Land Acquisition Cases																								
	- Main Cases (1 case * 4 units)	35	140	1	4	0	0	0	0	0	0	36	144	0	0	0	0	0	0	0	0	36	144	1	4
	- Connected Cases (1 case * 1 unit)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total Land Acquisition Cases	35	140	1	4	0	0	0	0	0	0	36	144	0	0	0	0	0	0	0	0	36	144	1	4
9	Town Improvement Act Cases																								
	- Main Cases (1 case * 4 units)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total Town Improvement Act Cases	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Probate	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Executions	130	302	8	22	0	0	0	0	0	0	138	324	2	0	0	5	0	0	0	0	136	319	6	17
12	Cases under Arbitration Act, 1996	22	64	0	0	0	0	0	0	0	0	22	64	0	0	0	0	0	0	0	0	22	64	0	0
13	Civil Misc. Applications	169	169	4	4	0	0	0	0	3	3	176	176	4	0	0	4	3	3	0	0	169	169	0	0
14	Pauper Appeals/Applications	43	78	2	4	0	0	0	0	0	0	45	82	0	0	0	0	0	0	0	0	45	82	2	4
15	Cross Appeal & Objections	8	7	0	0	0	0	0	0	0	0	8	7	0	0	0	0	0	0	0	0	8	7	0	0
16	Others (GWA)	97	388	9	36	0	0	0	0	0	0	106	424	0	0	0	0	0	0	0	0	106	424	9	36
	TOTAL CIVIL CASES	1779	5385	87	366	0	0	0	0	3	3	1869	5754	8	2	0	9	3	3	0	0	1858	5740	79	355
	GRAND TOTAL (Civil+Criminal)	3660	10291	299	571	0	0	0	0	13	6	3972	10868	153	52.5	0.5	17	13	5	0	0	3806	10793.5	146	502.5

District & Sessions Judge,
Shaheed Bhagat Singh Nagar